

[Print](#)**Defective Case Register from 2024-10-08 to 2024-10-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/43273/2024	ABHAYA KUMAR PARIDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of Annexure-3 mentioned in prayer portion of writ petition appears to be wrong.
2	D-CRLA/30831/2024	BISWORANJAN SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WA/40377/2024		2024-10-08	1.Period of Delay 19 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid. 3.V .nama not filed
4	D-WP(C)/43284/2024	S.K.DEY	2024-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED.2THE NAME OF THE COUNSEL IN CAPITAL LETTERS AND ENROLLMENT NUMBERS NOT FURNISHED IN LAST PAGE OF WRIT PETITION.
5	D-WP(C)/43338/2024	JAJATI KESHARI KHUNTIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-ABLAPL/30688/2024	PRASANTA KUMAR JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 18 not proper arranged.Page 21 not partial neat.
7	D-ABLAPL/30806/2024	SAROJ KUMAR PADHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.8 marked twice.Page no. 13 ,19 not neat.
8	D-CRLMC/30502/2024	RAJESWAR HOTA	2024-10-08	1. Date of petition in index sl.no.5 not tally with body of the petition at page no.3.
9	D-RSA/43658/2024	BIBHUTI BHUSAN MISHRA	2024-10-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
10	D-BLAPL/30693/2024	S.S.RAY (2)	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of Rejection order not tally with Index.
11	D-WP(C)/43686/2024	ARUPANANDA GOSWAMY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-CRLREV/30494/2024	TUSHAR KANTI SATAPATHY	2024-10-08	AGE OF PETITIONER BE RECONCILED AS PER TRIAL COURT

13	D- CONTC/43579/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D- ABLAPL/30791/2024	SANTOSH KUMAR SAMANTARAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/43412/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-WP(C)/43408/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/43237/2024	PRABODHA CHANDRA NAYAK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Mobile numbers and enrollment numbers in vaklatnama not furnished.
18	D-WP(C)/43684/2024	SUBRATA PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D- BLAPL/30757/2024	RAJENDRA KUMAR PRADHAN	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs not correct in declaration of affidavit.
20	D- CRLMC/30599/2024	DHIRENDRA KUMAR MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature not correctly furnished Sl. no. 3 in index page. 2.Name of the Lower court not correctly furnished at page no. 2 para no. 1, prayer of the petition and Synopsis.
21	D-WP(C)/43403/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-WP(C)/43264/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D- BLAPL/30682/2024	BIJAYA KUMAR BEHERA 1	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correctly furnished in the Index.
24	D-WP(C)/43583/2024	KUNAL KUMAR SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The mark of annexures is not proper as per index except annexure one
25	D-WP(C)/43437/2024	SAROJ KUMAR PADHY	2024-10-08	OP no.1 not properly described

26	D- CONTC/43296/2024	ADV	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Assessment Slip not filled up full
27	D- ABLAPL/30669/2024	RAMAKANTA PRADHAN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-WP(C)/43303/2024	DILIP KUMAR SAHU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D- ABLAPL/30802/2024	DIPTI RANJAN SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per petition at para-2, Annexure-2 not filed.
30	D- BLAPL/30771/2024	RAMANI KANTA PATTANAIK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
31	D-WP(C)/43476/2024	NISHIKANTA MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D- CRLMC/30525/2024	SAMARENDRA MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Sl. no. 2 not correctly furnished in affidavit.2. Page nos. 4 and 5 not signed by the advocate.
33	D-WP(C)/43472/2024	SOUMYA RANJAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WP(C)/43333/2024	BIJAYA KUMAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Index not properly page mark and page no 32 not marked
35	D- ABLAPL/30787/2024	SURYAKANTA DWIBEDI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated 9.7.24 the name of the victim/informant shall not mentioned the petition.
36	D-WP(C)/43481/2024	ASMIYA RANJAN MAJHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/43105/2024	SANJIB KUMAR BHANJADEO	2024-10-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Provision of law to be corrected after conversion, Pages 15 to 17 are not legible
38	D- BLAPL/30728/2024	SUSANTA KUMAR SAHU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

39	D-WP(C)/43641/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-ABLAPL/30854/2024	GOKHA BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Petitioner and others not mentioned in index.Name of informant and victim should not be mentioned as per standing order no.3 of 2024 dtd 9,7,2024
41	D-BLAPL/30789/2024	SATYA RANJAN MULIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.12 to 18 not legible.
42	D-WP(C)/43323/2024	MANOJ KUMAR MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Hologram of Rs.50/- not affixed on the V.nama.
43	D-BLAPL/29926/2024	MANAS KUMAR CHAND	2024-10-08	Honble Court not tally with rejection order and cause title.
44	D-WP(C)/43374/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-WP(C)/43442/2024	PRABIR KUMAR RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-CRLA/30793/2024	SURYAKANTA DWIBEDI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CMAPL/43473/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-ABLAPL/30742/2024	HEMANTA KUMAR TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 26 not complete.
49	D-WP(C)/43375/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGES 9 TO 15 TO BE FILED
50	D-WP(C)/43721/2024	RUDRA NARAYAN PARIJA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/43299/2024	PRADEEP KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/43313/2024	BRUNDABAN ROUT	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

53	D-ABLAPL/30784/2024	MANAS KUMAR CHAND	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.2 and 3 not properly tagged in the petition.2. Paragraph no. not correctly furnished on declaration.
54	D-WP(C)/43632/2024	UPENDRA KUMAR SAMAL	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/39870/2024	SAROJA KANTA SAMAL	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-CRLMP/30644/2024	PRAVASH CHANDRA JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 11 NOT LEGIBLE
57	D-CRLA/30803/2024	DIPTI RANJAN SWAIN	2024-10-08	This may be registered as CrlRev
58	D-BLAPL/30692/2024	S.S.RAY (2)	2024-10-08	As per standing order n0-3 dated 9.7.24 the name of the victim shall not be mentioned the petition
59	D-WP(C)/43619/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-ABLAPL/30778/2024	DEBIDUTTA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioner No. 1 being a minor not represented though his guardian in the cause title.
61	D-WP(C)/43455/2024	JAYANTA KUMAR KHANDAYATRAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-WP(C)/43247/2024	SUVENDU KUMAR RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-ABLAPL/30751/2024	SUSANTA KUMAR MISHRA	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. petitioner no.2 reflected as petn. no.1 in the affidavit.
64	D-CRLMP/30589/2024	SURYAKANTA DWIBEDI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WP(C)/43411/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/43324/2024	ANIMESH SINGH	2024-10-08	.Names In Capital Letters Of All The Signing Advocates Not Indicated

67	D-WP(C)/43281/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the petitioner in affidavit of writ petition not correctly furnished.
68	D-ABLAPL/30752/2024	GOURI MOHAN RATH	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IDENTIFIED IN AFFIDAVIT NOT PROPER.
69	D-BLAPL/30691/2024	PRASANTA KUMAR JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age not tally with Rejection order and cause title.Page 19 and 20 not partial neat.
70	D-BLAPL/30664/2024	DEBASIS TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner not tally with Rejection order and cause title.
71	D-WP(C)/43278/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-ABLAPL/30799/2024	PRABIR KUMAR RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-WP(C)/43627/2024	TUSHAR KANTA NAYAK	2024-10-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
74	D-BLAPL/30698/2024	JUGALA KISHORE PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. This may be registered as C.R.L.A.
75	D-CRLMC/30415/2024	PABITRA KUMAR DUTTA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. CrI.Rev. and C.M.C. number not correctly mentioned in Synopsis,date chart ,petition and I.A. petition.
76	D-WP(C)/43440/2024	JNYANANANDA PANDA	2024-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-WP(C)/43451/2024	SATYA RANJAN PATI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of ops .7 to 19 not furnished
78	D-ABLAPL/30772/2024	RAMANI KANTA PATTANAIK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Matter not reflected in the cause title.2. page no. 22 not neatly legible.

79	D-ABLAPL/30741/2024	SARADA PRASAD DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/43382/2024	USHA RANI PADHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-BLAPL/30722/2024	SANJIT MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 14 not neat.
82	D-ABLAPL/30780/2024	JITENDRA KUMAR MISHRA (2)	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the deponent on affidavit not tally with cause title.
83	D-CRLMP/30586/2024	SURYAKANTA DWIBEDI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-BLAPL/30680/2024	DEEPAK RANJAN PARIDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-WA/42023/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-08	1. Period of Delay 34 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
86	D-CONTC/41535/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/43276/2024	PITAMBAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Legible copy of page-24 to be filed. 2. Annexures are not attested as true copies
88	D-WP(C)/43270/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-CRLMP/30724/2024	RAGHUNATH DAS MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/43239/2024	SAROJ KUMAR PADHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Legible copy of page-62 and 63 to be filed. 2. Date mentioned in Annexure-3 and averment of writ petition does not tally with index and bookmarks index. 3. The name of the petitioner in affidavit of writ petition and affidavit in I.A. not correctly furnished.
91	D-CRLMP/30572/2024	RANJIT MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/43563/2024	DEBABRATA RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

93	D-CRLMP/29445/2024	MANORANJAN MUDULI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page no.13 not legible and op no.1 not correctly described and op no2 occurs twice
94	D-WP(C)/43699/2024	MANORANJAN PATTANAIK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Name Of The Filing Advocate Not In Capital Letters In The Petition
95	D-WP(C)/43620/2024	TUSHAR KANTA NAYAK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-ABLAPL/30739/2024	BASUDEV PUJARI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished.
97	D-CONTC/43517/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-CMP/43434/2024	BHASKAR CHANDRA PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page -32 ,44 ,46 to49 ,72 ,73 74 ,99 101 to 103 and 109 are not neat copies
99	D-BLAPL/30607/2024	TIKE RAM MEHER	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Year of the rejection order in index of annex.1 not correct.
100	D-WP(C)/43406/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/43316/2024	BIBEKANANDA BHUYAN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annexure-2 not legible
102	D-MACA/43545/2024	SATYABHUSAN DAS	2024-10-08	legal assistant welfare fund of Rs 10/ not paid
103	D-WP(C)/43404/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/43466/2024	HRUDANANDA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-CRLMP/30581/2024	SURYAKANTA DWIBEDI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-WP(C)/43309/2024	ASHOK KUMAR SAHOO	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Annexures not properly page numbered
107	D-CRLA/30762/2024	SANTOSH KUMAR MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-CONTC/43258/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation of deponent not mentioned in affidavit 2.Cause Title Not addressed
109	D-CRLA/30813/2024	DEEPAK RANJAN PARIDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APEAL NOT IN TIME 1.Period of Delay 08 days
110	D-WP(C)/43618/2024	TUSHAR KANTA NAYAK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. prayer made at page 8 without signature
111	D-CRLMC/30505/2024	NITYANANDA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-WP(C)/43370/2024	PRADEEP KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-CMP/43292/2024	BHASKAR CHANDRA PANDA	2024-10-08	Authentication fees not paid on annexure -5
114	D-WP(C)/43391/2024	SIBA PRASAD SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLMC/30367/2024	ABHILASH MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the PS and PS case number not furnished in cause title and prayer of the petition.
116	D-WP(C)/43490/2024	RAMANATH ACHARYA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WP(C)/43396/2024	BIJAYA KUMAR BEHERA 1	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i.Date of annex.6 mentioned in the index not tally to annex.6 as annexed.ii.Description made in the index under annex.8 not tally with annex.8 as annexed.iii.Vakalatanama not accepted by the filing counsel.
118	D-WP(C)/43614/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure 3 has been typed as annex.4 in the petition.

119	D-BLAPL/30769/2024	BISWARANJAN DALAI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WP(C)/43677/2024	BISHNU PRASAD RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 16 marked as twice in stead of page mark 17
121	D-WP(C)/43445/2024	RAMA CHANDRA JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-BLAPL/30808/2024	AMLAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-CONTC/41534/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/43674/2024	BHOJARAJ SETH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-BLAPL/30776/2024	DEBASIS SARANGI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D-ARBP/43555/2024	ADITYA NARAYAN DAS	2024-10-08	1.Deficit court fee of Rs. 494/. not paid.
127	D-BLAPL/30797/2024	MAHIMANANDA SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 42 and 43 not neat.
128	D-WP(C)/43184/2024	KRISHNA CHANDRA SAHU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.35,36,40,42,43,44 and 46 in Annexure-2 are not legible.
129	D-WP(C)/43168/2024	PRABIR KUMAR RAY	2024-10-08	page no-13 marked as twice in the petition
130	D-WP(C)/43468/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-CMAPL/43308/2024	NIROD KUMAR SAHU	2024-10-08	1. age of petitioner no.3 and 4 are not furnished
132	D-WP(C)/43321/2024	PRAVASH CHANDRA JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Receipt Showing Serv.copy To School and Mass Education not Filed. 2..Receipt Showing Serv.copy To Ag not Filed.
133	D-WP(C)/42239/2024	ARJUNA CHARANA BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-ABLAPL/30702/2024	RAJIB LOCHAN PATTNAIK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

135	D-WP(C)/43471/2024	SOUMYA RANJAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-CRLA/30347/2024	PVS NANAJI ACHARY	2024-10-08	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Copy of Trial Court Judgement Rs.2.75 under annex.-I and Rs.20.35 under annex.-IV not paid 2. Hologram of Rs.50/- and Legal Asst.and Association Welfare stamp of Rs.10/- not paid 3-Undertaking for filing of English translation copy odia document not filed,2- Page no.87 not available, 4-Pagrapf no. is left blank in declaration of affidavit of I.A.for bail,5-Para nos.not properly furnished in the petition in I.A.for stay of fine 6. Code Not indicated
137	D-ABLAPL/30777/2024	ASWINI KUMAR DASH	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 Age of the opp. party No.2 not furnished on the cause title.2. Name of the Father of the deponent on affidavit not correctly furnished
138	D-WP(C)/43608/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-CRLMC/30506/2024	RAJESWAR HOTA	2024-10-08	1. Date of petition in index sl. no.5 not tally with body of the petition at page no.3
140	D-WP(C)/43585/2024	KUNAL KUMAR SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The annexure-10 has been left blank as per index filed
141	D-WP(C)/43414/2024	GOPINATH MISHRA	2024-10-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as TRP (c)
142	D-ABLAPL/30843/2024	SUSANTA KUMAR TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-WP(C)/43544/2024	ANIL KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 7 not available in petition
144	D-WP(C)/43301/2024	BIJAYA KUMAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-WP(C)/43565/2024	SUBAS CHANDRA DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

146	D-WP(C)/43543/2024	ANIL KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-ABLAPL/30792/2024	SANTOSH KUMAR SAMANTARAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-CRLREV/30711/2024		2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 106 days 2. IA not properly addressed. 3. Certificate regarding not filing any revision before learned session Judge to be filed
149	D-WP(C)/43575/2024	BANSHIDHAR SATAPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-CMAPL/43597/2024	ADV.	2024-10-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
151	D-ABLAPL/30714/2024	BYOMAKESH TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Opp.no-6 not signature in V.Nama.
152	D-BLAPL/30779/2024	SUBHASISH SATAPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/43474/2024	SOUMYA RANJAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-WP(C)/43250/2024	AJAYA KUMAR MOHARANA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-WP(C)/42891/2024	PRASANNA KUMAR RATH (1)	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
156	D-FAO/43558/2024	SATYABAN SAHOO	2024-10-08	In Vakalatnama , Signature in telugu be attested by adv.
157	D-WP(C)/43643/2024	AJIT KUMAR ROY	2024-10-08	1.Copy not served on SC (C.T AND G.S.T).2Annex-1,2 and 4 not legible.
158	D-ABLAPL/30785/2024	SANTOSH KUMAR SAMANTARAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
159	D-WP(C)/43397/2024	SAMEER KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-CRLMP/30670/2024	SHIB SHANKAR MOHANTY	2024-10-08	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN CAUSE TITLE PETITIONER NAME FIRST LETTER TO BE CAPITAL .

161	D-BLAPL/30807/2024	JNYANANANDA PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-WP(C)/43652/2024	DAYANANDA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-WP(C)/43722/2024	AMIYA KUMAR MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-BLAPL/30666/2024	KISHORE KUMAR NAIK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-ABLAPL/30774/2024	PRADEEP KUMAR DAS	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. paragraphs of the petn. in declaration not correct.
166	D-WP(C)/43401/2024	DIPTI RANJAN BHOKTA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-WP(C)/43664/2024	SAMEER KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-CRLA/30560/2024	CHANDAN SAMANTARAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
169	D-WP(C)/43340/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of pages 30,48,49,73,74 and 78 to be filed
170	D-BLAPL/29836/2024	DEVASIS MOHANTY	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. U/S.not furnished in cause title and reference certificate not properly furnished.2.Affidavit not properly arranged in index and after prayer of petn .3 .Annexs.not marked in page as per index.4. page no.7 to11 and 18not legible.4.Rs.30/- for adhesive stamp not paid in affd.5 Counsel not furnished his name in capital in V.nama and also date not furnished.

171	D- CONTC/43271/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization with regard to swear the affidavit on behalf other petitioners not furnished
172	D-WP(C)/43369/2024	TUSAR KUMAR MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D-WP(C)/43676/2024	NITYANANDA BEHURIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D- ABLAPL/30781/2024	MANAS KUMAR CHAND	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D- CRLREV/30707/2024	SAKTI PRASAD DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
176	D-WP(C)/43625/2024	BIJAY PANDA	2024-10-08	COPY NOT SERVED ON S.C.(C.T and G.S.T.)
177	D-WP(C)/43477/2024	SAMIR KUMAR MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-WP(C)/43460/2024	ITISHREE TRIPATHY	2024-10-08	.Receipt Showing Serv.copy To ct not Filed.
179	D- BLAPL/30689/2024	PRASANTA KUMAR ROUSTRAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D- BLAPL/30818/2024	PRADIPTA VARMA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. vernacular in which language not furnished.2. page no. 13 not legible.
181	D-WP(C)/43400/2024	DIPTI RANJAN BHOKTA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
182	D-WP(C)/43578/2024	BANSHIDHAR SATAPATHY	2024-10-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
183	D-WP(C)/43267/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs of writ petition not correctly numbered
184	D-WP(C)/43430/2024	SUSANTA SEKHAR MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-WP(C)/43286/2024	KSHIROD KUMAR ROUT	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Legible copy of page-17 to 19 to be filed.
186	D- CONTC/43492/2024	SRIDHAR RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D- CONTC/43573/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-WP(C)/43399/2024	BIJAYA KUMAR BEHERA 1	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i.Date mentioned in the index under annex.6 not tally to annex.6 as annexed.ii.Description made in the index under annex.8 not tally to annex.8 as annexed
189	D-WP(C)/43448/2024	DR.PURUSOTTAM CHULI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 18 ,19 , 20 are not legible .
190	D-WP(C)/43432/2024	SAROJ KUMAR MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-WP(C)/43398/2024	SAMEER KUMAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
192	D-WP(C)/43262/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Authorisation with regard to swear the affidavit on behalf of another petitioner not furnished
193	D- CRLMC/30604/2024	ASUTOSH TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-CMP/43269/2024	NITYANANDA BEHURIA	2024-10-08	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authentication fees not paid on annexure -1
195	D-WP(C)/43697/2024	SAROJA KANTA SAMAL	2024-10-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
196	D-WP(C)/43319/2024	PRAFULLA KUMAR KAR	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-WP(C)/43648/2024	SUBRAT MISRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D- BLAPL/30686/2024	LAMBODOR ACHARI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished.G.R case no not furnished in the synopsis. 2..Petition not correctly addressed to Honorable Court

199	D-BLAPL/30788/2024	PRASANTA KUMAR NANDA	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished on declaration.3. Name of the petitioner on affidavit not tally with cause title.
200	D-WP(C)/43371/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-WP(C)/43153/2024	ARUPANANDA GOSWAMY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-WP(C)/43135/2024	VISWAJEET MALLICK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-WP(C)/43431/2024	SASHIBHUSAN DAS	2024-10-08	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit c.fee of Rs 6/- to be paid .Page no 12, 13 , 14are not legible .
204	D-BLAPL/30815/2024	BIDESHI KUMAR GHADEI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-WP(C)/43663/2024	SIBANARAYAN BISWAL	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
206	D-WP(C)/43245/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
207	D-CRLA/30721/2024	BIJOY SWAROOP NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/43456/2024	KSHIROD KUMAR ROUT	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-CONTC/43508/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-ABLAPL/30842/2024	PANCHANAN PANIGRAHI	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs not correct in declaration of affidavit.
211	D-ABLAPL/30805/2024	BYOMOKESH SAHOO	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the opp. party No. 2 not furnished in the cause title.

212	D-WP(C)/43679/2024	KUNAL KUMAR SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-ABLAPL/30747/2024	HEMANTA KUMAR TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.24 not neat and complete.
214	D-WP(C)/43654/2024	AUROVINDA MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No. 15 not filed.
215	D-WP(C)/43372/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/43637/2024	AJIT KUMAR ROY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-BLAPL/30744/2024	DEBABRATA DASH	2024-10-08	As per standing order no.3 dtd. 9-7-2024 name of the prosecutrix/Informant shall not be reflected, then S.R . will be made.
218	D-WP(C)/43019/2024	ANSHUMAN RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Name of the deponent in affidavit does not tally with the declaration.2.After Sl. no.1 of the affidavit CRLMC has been mentioned instead of Writ petition.3.Paragraphs as per the petition not correctly numbered in declaration.4.Date of affidavit in declaration and in I.A. portion not furnished
219	D-WP(C)/43621/2024	DEBIDUTTA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-WP(C)/43636/2024	AJIT KUMAR SAHOO	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished
221	D-CRLA/30583/2024	JUGALA KISHORE PANDA	2024-10-08	This case is related to sexual offence,the names of informant at page -7 and the son of the informant at page-9 may be deleted from the petition and putup for S.R.thereafter
222	D-WP(C)/43283/2024	KSHIROD KUMAR ROUT	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-17 to 19 to be filed.
223	D-WP(C)/43325/2024	GOPINATH PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Page nos. 16 and 17 not legible.
224	D-CONTC/43244/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-BLAPL/30839/2024	PANCHANAN PANIGRAHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-1 not properly page marked in Index.2. Page nos.14,26 ,27 not legible.
226	D-BLAPL/30732/2024	BISWARANJAN MAHARATHA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As per index copy of FIR vide annex-1 not properly arranged. 2.provision not proper.
227	D-WP(C)/43331/2024	ARUNA KUMAR NAYAK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-WP(C)/43469/2024	SOUMYA RANJAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-CONTC/43263/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Age of the petitioner mentioned in cause title does not tally with the same in affidavit.2-Occupation of the deponent not stated in affidavit. 3. Cause Title Not addressed
230	D-WA/40233/2024		2024-10-08	1.Period of Delay 19 days delay . 2.Authentication fee due on Appellate Court Judgement Rs 2.25/- not paid.
231	D-ABLAPL/30836/2024	SANJAY KUMAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. First para of page no. 9 not neat.
232	D-WP(C)/43385/2024	SATYAJIT BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-WP(C)/43598/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure no.3 of the writ petition in page no.6 is wrongly mentioned as annexure no.4.
234	D-BLAPL/30790/2024	PRASANTA KUMAR NANDA	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2. Rejection order in C.T. No.32 of 2024 under Annexure-2 not tally with Prayer of the petition.3.Name of the Court of the Learned Addl.Sessions Judge, Malkangiri under Annexure-2 not tally with para-1 of the petition.
235	D-ABLAPL/30770/2024	KABIR KUMAR JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

236	D-WP(C)/43561/2024	GOPINATH MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D-ABLAPL/30783/2024	MANAS KUMAR CHAND	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished in the petition.
238	D-ABLAPL/30704/2024	HIMANSHU SEKHAR PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
239	D-WP(C)/43605/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-WP(C)/43777/2024	BRAJA MOHAN SARANGI	2024-10-08	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition
241	D-ABLAPL/30750/2024	HARIPAD MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of petitioner no. 3 not mentioned in cause title.
242	D-WP(C)/43576/2024	KUNAL KUMAR SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-CMAPL/43613/2024	ADV.	2024-10-08	1.Certified copy of order under anx.3 be filed. 2. Cause Title -IA not addressed. Further SR shall be filed after defect is removed.
244	D-WP(C)/43580/2024	KUNAL KUMAR SWAIN	2024-10-08	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court fees of RS.3/ is deficient.2.Page no. 30 of the annexure is not furnished
245	D-FAO/43560/2024	SATYABAN SAHOO	2024-10-08	Date of execution not given.
246	D-CMP/43307/2024	AMIT KUMAR NATH	2024-10-08	As per prayer no order dated 22 . 12 .2023 in C .M .A -5/2023 and order dated 17 .11 2023 arising out of C .P -138/2022 are available in record .
247	D-ABLAPL/30846/2024	RAMAKRUSHNA PATTANAIAK	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the deponent on affidavit not tally with solemnly affirmation para.
248	D-WP(C)/43727/2024	KSHIROD KUMAR ROUT	2024-10-08	8-CAUSE TITLE NOT IN ORDER. AGE OF PETITIONER NO 16 NOT STATED AND ADDRESS OF PETITIONER NO 281 NOT STATED
249	D-BLAPL/30665/2024	ARABINDA DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Paragraph not correctly furnished in the affidavit. Page 16,68,69,70,71,72,73,74,75,76,77, 106 not neat. Date not mentioned in the v.nama.
250	D-BLAPL/30800/2024	SATYABRATA PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
251	D-WP(C)/43409/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
252	D-WP(C)/43715/2024	LAXMIKANTA MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
253	D-BLAPL/30223/2024	NISHIKANTA MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
254	D-WP(C)/43470/2024	SOUMYA RANJAN MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-WP(C)/43689/2024	TRILOCHAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
256	D-WP(C)/43334/2024	DINESH CHANDRA RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-CMP/43238/2024	NITYANANDA BEHURIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
258	D-WP(C)/43624/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/43574/2024	SUBAS CHANDRA DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
260	D-BLAPL/30796/2024	SUBODH KUMAR MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-ABLAPL/30833/2024	BIJAY KUMAR PARIDA	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs not correct in declaration of affidavit.
262	D-BLAPL/30671/2024	BISWARANJAN DALAI	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. page no.7 not found of the affidavit (Deponent signature and attested before oath commissioner).
263	D-WP(C)/43420/2024	PRATAP KUMAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
264	D-CMAPL/43461/2024	ADV.	2024-10-08	1.c .copy as per anx1 not filed
265	D-WP(C)/43610/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page No. 13 at Annexure-1 is not legible
266	D-WP(C)/43005/2024	AMIYA KUMAR TARAI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
267	D-ABLAPL/30754/2024	ANKITA MUKHERJI	2024-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED S/O PETITIONER NO.3 NOT TALLY WITH FIR.
268	D-CMP/43256/2024	NITYANANDA BEHURIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
269	D-WP(C)/43378/2024	GOPAL KRUSHNA MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
270	D-WP(C)/43478/2024	ASMIYA RANJAN MAJHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
271	D-WP(C)/43255/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Authorisation with regard to swear the affidavit on behalf of other petitioners not furnished
272	D-WP(C)/43402/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
273	D-CRLMP/30695/2024	GOPINATH MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.29, 37 38,39 NOT LEGIBLE
274	D-CRLMP/30679/2024	DEBIDUTTA MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.15 NOT LEGIBLE.
275	D-WP(C)/43615/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-CONTC/43297/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
277	D-BLAPL/30663/2024	RAJENDRA NARAYAN ROUT	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
278	D-WP(C)/43688/2024	BIREN SANKAR TRIPATHY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-ABLAPL/30737/2024	JYOTIRMAYA SAHOO	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
280	D-WP(C)/43311/2024	SARBESWAR BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
281	D-CONTC/43604/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF DATE CHART,SYNOPSIS AND INDEX BE OMITTED
282	D-BLAPL/30685/2024	PRASANTA KUMAR ROUSTRAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.COPY of Annexure-2 not filed.
283	D-BLAPL/30423/2024	DINESH CHANDRA RAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. D.C.fee Rs.60/- to be paid in V.nama and also date to be furnished .2. provision not correct.
284	D-CRLREV/30606/2024	MANAS KUMAR CHAND	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pg.4 is not legible,(ii)Index not filled in, (iii)Anx.1 not filed,(iii)Margin in petition not proper
285	D-CONTC/43236/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
286	D-CRLMC/30482/2024	PRADEEP KUMAR MOHAPATRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in index page.

287	D-CMP/43298/2024	BHASKAR CHANDRA PANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of petitioner in cause title does not tally with the age furnished in affidavit of c . m.p and I A
288	D-WP(C)/43673/2024	ARUPANANDA GOSWAMY	2024-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioner not sworn affidavit
289	D- BLAPL/30829/2024	BHABANI SANKAR MISHRA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
290	D-WP(C)/43330/2024	BHABANI SANKAR DAS	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
291	D-WP(C)/43586/2024	KUNAL KUMAR SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
292	D- BLAPL/30838/2024	BINAYA BHUSAN ROUTRAY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
293	D-ARBP/43672/2024	BISIKESAN PRADHAN	2024-10-08	1. Deficit court fee of Rs. 494/. not paid.
294	D-WP(C)/43628/2024	PRASANTA KUMAR NANDA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
295	D-WP(C)/43373/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
296	D- BLAPL/30662/2024	DEEPAK KUMAR PANI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
297	D-WP(C)/43274/2024	DURGESH NARAYAN RATH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-14 in bookmarks index not correctly page marked.
298	D-CRLA/30368/2024	SURENDRA MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Hologram of Rs.50/- and Legal Asst. and Association Welfare stamp of Rs.10/-not paid 2. Good ground certificate not furnished
299	D-WP(C)/43635/2024	SURENDRA KUMAR SAHOO	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Description of Annexure-2 in bookmarks index and index does not tally with that of said

				Annexure of writ petition.2,Synopsis and date charts are not alphabetically paginated.
300	D-WP(C)/43735/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
301	D-WP(C)/43449/2024	MD. GOLAM MADANI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
302	D-ABLAPL/30661/2024	AMIYA RANJAN SWAIN	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos 13 to 36 not neat.
303	D-WP(C)/43693/2024	SHASHI BHUSAN JENA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
304	D-WP(C)/43332/2024	ARUNA KUMAR NAYAK	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
305	D-WP(C)/43700/2024	ASHOK KUMAR PANIGRAHI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.O.P.No-1.Not Properly Describe.
306	D-ABLAPL/30701/2024	GOKHA BEHERA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated 9.7.2024 the name of victim/guardian shall not be mentioned.
307	D-CRLMC/30508/2024	SUSANTA KUMAR LENKA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished in cause title and Synopsis. 2.Name of the PS and PS number not mentioned in cause title and prayer of the petition.
308	D-CONTC/43584/2024	ADV.	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
309	D-CRLMC/30489/2024	PARTHA SARATHI DAS	2024-10-08	Annexure number not correctly furnished at page no.5 in the petition.
310	D-WP(C)/43447/2024	SATYA RANJAN PATI	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the ops.7 to 19 not furnished .
311	D-WP(C)/43390/2024	SARADA PRASAD DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
312	D-WP(C)/43257/2024	NITYANANDA BEHURIA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED The name of the father of opp.party No.16 not furnished

313	D-WP(C)/43407/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
314	D-WP(C)/43665/2024	SAMEER KUMAR DAS	2024-10-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
315	D-WP(C)/43675/2024	SHIVSANKAR MOHANTY	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of annex.4 mentioned in the index and petition not tally to annex.4 as annexed.
316	D-WP(C)/43353/2024	TRILOCHAN DASH	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
317	D-WP(C)/43435/2024	SAROJ KUMAR PADHY	2024-10-08	OP. no 1 not properly described
318	D-WP(C)/43410/2024	PRATYUSHA NAIDU	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
319	D-WP(C)/43428/2024	NIRANJAN MAHARANA	2024-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 08-10-2024 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/471/2019	MACA/471/2019	M/S.S.K.NAYAK(2)	OTHERS. COURT FEE PAYABLE NOT CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED
2	MACA/470/2019	MACA/470/2019	M/S.S.K.NAYAK(2)	OTHERS. COURT FEE PAYABLE NOT CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED
3	MACA/467/2019	MACA/467/2019	M/S.S.K.NAYAK(2)	OTHERS. COURT FEE PAYABLE NOT CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED
4	MACA/468/2019	MACA/468/2019	M/S.S.K.NAYAK(2)	OTHERS. COURT FEE PAYABLE NOT

				CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED
5	MACA/469/2019	MACA/469/2019	M/S.S.K.NAYAK(2)	OTHERS. COURT FEE PAYABLE NOT CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED
6	MACA/466/2019	MACA/466/2019	M/S.S.K.NAYAK(2)	OTHERS. DELAY OF 30 DAYS OTHERS. COURT FEE PAYABLE NOT CORRECTLY FURNISHED OTHERS. GOOD GROUND CERT. NOT FURNISHED